

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 110 OF 2018

Dated: 7th February, 2019

In the matter of:

Kerala State Electricity Board Ltd.

.... Appellant(s)

Versus

Kerala State Electricity Regulatory Commission

.... Respondent(s)

ORDER

The Bench could not assemble today.

As agreed by both the parties, list the matter on **19.02.2019**.

Court Master/PS

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